

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

CP (IB) No. 280/Chd/Hry/2020

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016**

In the matter of:

KP Associates

...Petitioner-Operational Creditor

Vs.

YFC Projects Pvt. Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence
adjourned to 01.03.2021.

Sd/-
Court Officer

February 19, 2021
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